GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 2180
(TO BE ANSWERED ON 12.03.2020)

RESERVATION IN APPOINTMENT ON COMPASSIONATE GROUND

†2180. SHRI RAM NATH THAKUR:

Will the **PRIME MINISTER** be pleased to state:

(a) the number of vacant posts to be filled up in Government on compassionate ground;
(b) the steps being taken by Government to fill up these vacancies;
(c) whether there is a provision of reservation for the appointments being made on compassionate ground; and
(d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) & (b): As per extant instructions, upto a maximum of 5% of direct recruitment vacancies arising in a year in Group 'C' posts can be filled up by compassionate appointment. There is no fixed quota of posts to be filled up annually on compassionate grounds, as compassionate appointments are to be made by the administrative Ministries/Departments as per the general policy guidelines laid by the Department of Personnel and Training subject to availability of vacancies, number of applicants seeking compassionate appointment etc.

The details regarding cases under consideration in the respective Ministries/Departments for making compassionate appointments and those already made by them, are not maintained centrally.

(c) & (d): A person selected for appointment on compassionate grounds is to be adjusted in the reservation roster against the appropriate category, viz. a candidate belonging to SC/ST/OBC/General category would occupy the position allocated to the respective category, in the roster.

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